

CITY CIVIL AND SESSIONS COURT, BORIVALI DIVISION,  
DINDOSHI

OFFICE ORDER NO. 01 OF 2021

Sub.: Court and Office working hours for the Judicial Officer and employees of this court after taking into account the exponential surge in COVID-19 cases.

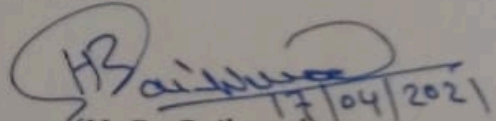
Ref.: 1) Hon'ble High Court, Bombay, Circular dt. 16.04.2021.  
2) Hon'ble High Court, Bombay, letter no. No.Insp-I/33/2021 dt. 16.04.2021.  
3) Office order No. 81/2021 dt. 17.04.2021 of Main Branch.

In pursuance to the Hon'ble High Court, Bombay, Circular dt. 16.04.2021 and Office Order referred above and I, H. B. Gaikwad, I/c. Administrative Judge, City Civil & Sessions Court, Borivali Division, Dindoshi, DO HEREBY ORDER THAT the City Civil & Sessions Court, Dindoshi shall function w.e.f. 19.04.2021 till 30.04.2021 in One shift only as per the arrangements made in **Annexure – I** hereto. Such Courts shall take up remand, bail and urgent Criminal and Civil matters with the Judicial working hours of 2<sup>1/2</sup> hours i.e. from 11.00 a.m. to 1.30 p.m. with the presence of 50% of the Staff everyday by rotation. Whereas, the Office hours will be from 10.30 a.m. to 2.00 p.m.

The rest of provisions mentioned in Office Order 81 of 2021 dt. 17.04.2021 shall apply scrupulously. All the safety/precautionary measures set forth by the Central and State Government shall be adhered scrupulously.

This order shall remain in force until further order.

City Civil and Sessions Court, )  
Dindoshi )  
Date : 17.04.2021 )

  
(H. B. Gaikwad)  
I/c. Administrative Judge

**Copy forwarded with Compliments for information to:-**

1. The Hon'ble Principal Judge Shri. S. B. Agrawal,  
H. H. The 1<sup>st</sup> Addl. Principal Judge, Smt. S. S. Sawant, and  
H. H. The 2<sup>nd</sup> Addl. Principal Judge, Shri. A. T. Wankhede.
- 2) All the Hon'ble Judges of City Civil & Sessions Court at Dindoshi
- 3) The Registrar, City Civil & Sessions Court, Gr. Bombay.
- 4) Addl. Registrar (Sessions) at Dindoshi.
- 5) All Class-I, Class-II and Class-III Officers at Dindoshi.
- 6) Bar Association at Dindoshi.
- 7) G.P./P.P. Office at Dindoshi.
- 8) Liason Office at Dindoshi.
- 9) Office Order file.

## Annexure - 1

Arrangement of Dindoshi Courts as per Hon'ble High Court Bombay Circular dt. 16.04.2021 for the period Commencing from 19.04.2021 to 30.04.2021.

(Court Timming 11.00 am to 1.30 pm & Office Timming 10.30 am to 2.00 pm )

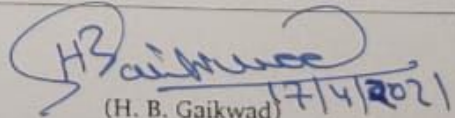
19.04.2021	20.04.2021	21.04.2021	22.04.2021	23.04.2021
H. H. The 1st A.P.J. Smt. S. S. Sawant (C. R. 01) Holding Charge of C. R. No. 4	HHJ Shri. S.N.Salve (C. R. 16) Holding Charge of C. R. No. 1	H. H. The 1st A.P.J. Smt. S. S. Sawant (C. R. 01) Holding Charge of C. R. No. 4	HHJ Shri. S.N.Salve (C. R. 16) Holding Charge of C. R. No. 1	H. H. The 1st A.P.J. Smt. S. S. Sawant (C. R. 01) Holding Charge of C. R. No. 4
HHJ Shri. D. B. Mane (C. R. 06) Holding Charge of C. R. No. 5 & 14	HHJ Shri. H.B.Gaikwad (C. R. 14) Holding Admin Charge and Charge of C. R. No.7	HHJ Shri. D. B. Mane (C. R. 06) Holding Charge of C. R. No. 5 & 14	HHJ Shri. H.B.Gaikwad (C. R. 14) Holding Admin Charge and Charge of C. R. No.7	HHJ Shri. D. B. Mane (C. R. 06) Holding Charge of C. R. No. 5 & 14
HHJ Shri. M. I. Lokwani (C. R. 07) Holding Charge of C. R. No. 8	HHJ Shri.K.V.More (C. R. 04) Holding Charge of C. R. No. 6 & 8.	HHJ Shri. M. I. Lokwani (C. R. 07) Holding Charge of C. R. No. 8	HHJ Shri.K.V.More (C. R. 04) Holding Charge of C. R. No. 6 & 8.	HHJ Shri. M. I. Lokwani (C. R. 07) Holding Charge of C. R. No. 8
HHJ Shri. H.B.Sirsalkar (C. R. 03) Holding Charge of C. R. No.2 & 16	HHJ Smt. Y.K.More (C. R. 02) Holding Charge of C. R. No. 03	HHJ Shri. H.B.Sirsalkar (C. R. 03) Holding Charge of C. R. No.2 & 16	HHJ Smt. Y.K.More (C. R. 02) Holding Charge of C. R. No. 03	HHJ Shri. H.B.Sirsalkar (C. R. 03) Holding Charge of C. R. No.2 & 16
HHJ Shri. S.U. Baghele (C. R. 09) Holding Charge of C. R. No.13	HHJ Shri.M.H.Shaikh (C. R. 05) Holding Charge of C. R. No.09	HHJ Shri. S.U. Baghele (C. R. 09) Holding Charge of C. R. No.13	HHJ Shri.M.H.Shaikh (C. R. 05) Holding Charge of C. R. No.09	HHJ Shri. S.U. Baghele (C. R. 09) Holding Charge of C. R. No.13
HHJ Shri. L.S.Chavan (C. R.10) Holding Charge of C. R. No.15	HHJ Shri. A.Z.Khan (C.R.No. 15) Holding Charge of C.R.No. 10 & 12	HHJ Shri. L.S.Chavan (C. R.10) Holding Charge of C. R. No.15	HHJ Shri. A.Z.Khan (C.R.No. 15) Holding Charge of C.R.No. 10 & 12	HHJ Shri. L.S.Chavan (C. R.10) Holding Charge of C. R. No.15
HHJ Smt. H.C.Shende (C. R.11) Holding Charge of C. R. No.12	HHJ Shri. D.D.Khoche (C. R. 13) Holding Charge of C. R. No.11	HHJ Smt. H.C.Shende (C. R.11) Holding Charge of C. R. No.12	HHJ Shri. D.D.Khoche (C. R. 13) Holding Charge of C. R. No.11	HHJ Smt. H.C.Shende (C. R.11) Holding Charge of C. R. No.12

## Annexure - I

Arrangement of Dindoshi Courts as per Hon'ble High Court Bombay Circular dt. 16.04.2021 for the period Commencing from 19.04.2021 to 30.04.2021 ( Court Timming 11.00 am to 1.30 pm & Office Timing 10.30 am to 2.00 pm)				
26.04.2021	27.04.2021	28.04.2021	29.04.2021	30.04.2021
HHJ Shri. S.N.Salve (C. R.16) Holding Charge of C. R. No. 1	H. H. The 1st A.P.J. Smt. S. S. Sawant (C. R. 01) Holding Charge of C. R. No. 4	HHJ Shri. S.N.Salve (C. R.16) Holding Charge of C. R. No. 1	H. H. The 1st A.P.J. Smt. S. S. Sawant (C. R. 01) Holding Charge of C. R. No. 4	HHJ Shri. S.N.Salve (C. R.16) Holding Charge of C. R. No. 1
HHJ Shri. H.B.Gaikwad (C. R. 14) Holding Admin Charge and Charge of C. R. No.7	HHJ Shri. D. B. Mane (C. R. 06) Holding Charge of C. R. No. 5 & 14	HHJ Shri. H.B.Gaikwad (C. R. 14) Holding Admin Charge and Charge of C. R. No.7	HHJ Shri. D. B. Mane (C. R. 06) Holding Charge of C. R. No. 5 & 14	HHJ Shri. H.B.Gaikwad (C. R. 14) Holding Admin Charge and Charge of C. R. No.7
HHJ Shri.K.V.More (C. R. 04) Holding Charge of C. R. No. 6 & 8.	HHJ Shri. M. I. Lokwani (C. R. 07) Holding Charge of C. R. No. 8	HHJ Shri.K.V.More (C. R. 04) Holding Charge of C. R. No. 6 & 8.	HHJ Shri. M. I. Lokwani (C. R. 07) Holding Charge of C. R. No. 8	HHJ Shri.K.V.More (C. R. 04) Holding Charge of C. R. No. 6 & 8.
HHJ Smt. Y.K.More (C. R. 02) Holding Charge of C. R. No. 03	HHJ Shri. H.B.Sirsalkar (C. R. 03) Holding Charge of C. R. No.2 & 16	HHJ Smt. Y.K.More (C. R. 02) Holding Charge of C. R. No. 03	HHJ Shri. H.B.Sirsalkar (C. R. 03) Holding Charge of C. R. No.2 & 16	HHJ Smt. Y.K.More (C. R. 02) Holding Charge of C. R. No. 03
HHJ Shri.M.H.Shaikh (C. R. 05) Holding Charge of C. R. No.09	HHJ Shri. S.U. Baghele (C. R. 09) Holding Charge of C. R. No.13	HHJ Shri.M.H.Shaikh (C. R. 05) Holding Charge of C. R. No.09	HHJ Shri. S.U. Baghele (C. R. 09) Holding Charge of C. R. No.13	HHJ Shri.M.H.Shaikh (C. R. 05) Holding Charge of C. R. No.09
HHJ Shri. A.Z.Khan (C.R.No. 15) Holding Charge of C.R.No. 10 & 12	HHJ Shri. L.S.Chavan (C. R.10) Holding Charge of C. R. No.15	HHJ Shri. A.Z.Khan (C.R.No. 15) Holding Charge of C.R.No. 10 & 12	HHJ Shri. L.S.Chavan (C. R.10) Holding Charge of C. R. No.15	HHJ Shri. A.Z.Khan (C.R.No. 15) Holding Charge of C.R.No. 10 & 12
HHJ Shri. D.D.Khoche (C. R. 13) Holding Charge of C. R. No.11	HHJ Smt. H.C.Shende (C. R.11) Holding Charge of C. R. No.12	HHJ Shri. D.D.Khoche (C. R. 13) Holding Charge of C. R. No.11	HHJ Smt. H.C.Shende (C. R.11) Holding Charge of C. R. No.12	HHJ Shri.D.D.Khoche (C. R. 13) Holding Charge of C. R. No.11

Note : The Judicial Officer shall dispose the B.A./A.B.A and urgent Civil and Criminal matters etc assigned to them by themselves preferably on same day or in case if required to adjourn it, then to place the same on board on the day of the functioning of their respective Court.

Date : 17.04.2021

  
(H. B. Gaikwad) 17/4/2021  
I/c. Administrative Judge, City Civil and  
Sessions Court, Dindoshi.